

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge, Karimganj.

Dated Guwahati, the 6th May, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD.P/2020/1647 dated 4th May, 2020

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for two days i.e. on 08.05.2020 and 11.05.2020 along with station leave permission, with your official vehicle and driver, at your own cost, from the morning of 07.05.2020 till the morning of 12.05.2020. The Addl. District & Sessions Judge (FTC), Karimganj, and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/ 1987/A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.

(b/sr 06/15/2020)

JT. REGISTRAR (VIGILANCE)

Ran